NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/7/2016

NAME OF THE PETITIONER(S)

: H. Ramesh

NAME OF THE RESPONDENT(S)

: M/s AUM Consultancy Pvt Ltd & 4 Ors

UNDER SECTION

: 210,213,241,242,243

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) Cibi Vishno T.v.P. Sai Vili

Counse Nur

(2) Mrs. K. Samathi REP BY MRS. G. SHANTHE MCENAUSHE

Counsel for Respondents 21+3

ORDER

Counsel for petitioner present. Counsel for R2 & R3 present. Counsel for petitioner submitted that notice to R4 & R5 are served and filed an affidavit in proof of the service of notice to the said respondents. R4 called absent. The service of notice on R4 is held sufficient. In the circumstances, R4 is set ex parte. Since R5 is an official respondent, a formal party, however, notice has been served on him. Counsel for petitioner sought some more time for filing rejoinder to the interim counter filed by R2 & R3. Time extended at request. Put up on 03.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)